

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1232/2019 IN MA/291/2019 IN CP/611/IB/2018
NAME OF PETITIONER : V. Nandagopal
NAME OF RESPONDENT : S. Muthuraju (Liquidator - Sri Naga Nanthana Mills Ltd)
SECTION : Rule 48

ORDER

The Petitioner is represented Ld. Counsel Mr. N.S. Sivakumar and the Respondent is represented by Mr. Rohan Rajasekaran through video conferencing mode.

Ld. Counsel for the Petitioner states that, due to technical glitch he could not make representation during the last hearing before this Tribunal and hence requested time for filing Counter. Let the same be done before the next date of hearing.

List the matter on **27.08.2021** for Counter and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

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